SPECIAL BENCH
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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/311(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JANUARY, 2023, 10:30 A.M

IN THE MATTER OF	**CHEVROX CONSTRUCTIONS PRIVATE LIMITED** **VS** **BRIDGE & ROOF CO (INDIA) LTD**
UNDER SECTION	**IBC UNDER SEC 9**

Appearance (via video conferencing/physically)
For Operational Creditor
Mr. Rohit Mukherji, Adv.
Ms. Labanyasree Sinha, Adv.

For Corporate Debtor
Mr. Suvodeep Chakraborty, Adv.

ORDER

1. Ld. Counsel for the Petitioner present.
2. Ld. proxy counsel appearing on behalf of the Neelima Chatterjee, Corporate Debtor submit that she is yet to get the copy of petition. Copy of petition be served within two days. Thereafter, one week time to file reply affidavit.
3. Post this matter on **17.02.2023.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)

mb